

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 136
TO BE ANSWERED ON 2ND FEBRUARY, 2024**

RASHTRIYA AROGYA NIDHI

136. SHRI Y. S. AVINASH REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has been successful in implementing Rashtriya Arogya Nidhi (RAN) in the country;
- (b) if so, the details thereof and if not, the reasons therefor along with the corrective steps taken/proposed to be taken in this regard;
- (c) the names of the diseases covered under the said scheme and the names of hospitals empanelled therein;
- (d) whether only a few diseases have been covered under RAN in the country, if so, the details thereof and if not, the reasons therefor;
- (e) whether the financial assistance provided to hospitals/medical institutes is sufficient to meet the demands of BPL persons who are suffering from major illness in the country; and
- (f) if so, the details thereof and if not, the reasons therefor along with the corrective steps taken/proposed to be taken by Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (f) The Ministry of Health and Family Welfare provides one-time financial assistance under the Umbrella Scheme of Rashtriya Arogya Nidhi (RAN) for poor patients (living below State/UT-wise threshold poverty line) suffering from identified life threatening diseases/cancer and taking treatment in Government hospitals/institutes.

The names of the diseases covered under RAN are indicated in Annexure-II of RAN Guidelines dated 01.02.2019. The Guidelines are available at <https://main.mohfw.gov.in/Major-Programmes/poor-patients-financial-assistance/rashtriya-arogya-nidhi>. Poor patients taking treatment at any Government hospital/institute having super specialty facilities are eligible for financial assistance under RAN.

There is a Technical Committee which advises the Government in enlisting of diseases covered under RAN. Further, as per guidelines, any life-saving procedure/any other major illness/treatment/intervention not covered under any of the components of RAN and recommended by the Technical Committee can be considered for financial assistance.

Maximum financial assistance provided through Government hospitals/institutes for treatment of poor patients suffering from identified life threatening diseases/cancer/rare diseases under the three components of Umbrella Scheme of RAN are: (i) Rashtriya Arogya Nidhi (RAN) – Rs. 15 lakh for patients suffering from life threatening diseases other than cancer; (ii) Health Minister's Cancer Patients Fund (HMCPF) – Rs. 15 lakh for patients suffering from cancer and (iii) Rare Diseases – Rs. 20 lakh for patients suffering from specified rare diseases.
